

Joint Reg. (A)

18/08/23

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt./HC/2023/355

Date: 17.08.2023

In pursuance of Rules 4, 5, 7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble the Chief Justice has been pleased to make the following further amendments in the office order No. Estt./HC/2001/378 dated 05.12.2002:-

1. **Amendment in Clause 14:-** (i) In the existing Clause (14) of Part-II of the order dt. 05.12.2002, sub- clause (b) shall be substituted by the following:-

"14 (b) Mode of Selection:- The competitive examination for the post of Junior Personal Assistant shall consist of the subject given in two alternative Groups A and B. A candidate shall be required to pass the subject group of the post applied and required to pass the Group C compulsorily.

| GROUP A | | | |
|--|------------|---------------------|-------|
| Jr. Personal Assistant (English) | Duration | Speed of Dictation | Marks |
| English Shorthand | 8 Minutes | 80 words per Minute | 100 |
| Transcription and typing of Dictated passage in English on computer. | 60 Minutes | -- | |
| GROUP B | | | |
| Jr. Personal Assistant (Hindi) | Duration | Speed of Dictation | Marks |
| Hindi Shorthand | 8 Minutes | 70 words per Minute | 100 |
| Transcription and typing of Dictated passage in Hindi on computer. | 70 Minutes | -- | |
| GROUP C | | | |
| Computer: There will be speed test on computer. Speed: Minimum speed should be 8000 depressions per hour on computer. Data will have to be fed in Hindi or English Language or in dual language i.e. English and Hindi. The test will be in two papers consisting Speed & Efficiency carrying 50 Marks each." | | | |

C. P. Sharma

17/08/23

13. All Administrative Officer Judicial, Rajasthan High Court,
Jodhpur/Jaipur Bench, Jaipur.

C.P. Sharma
REGISTRAR GENERAL

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